



**Government of India**  
**Ministry of Commerce and Industry**  
**Department of Commerce**

**DIRECTORATE GENERAL OF FOREIGN TRADE**  
**(DES - IV SECTION)**

**MINUTES OF THE NORMS COMMITTEE- IV**

**MEETING No.** NC/4/MEET/Jan/202122/14

**DATED:** 03/02/2022

**Please Note**

- I. For information of exporters, Norms Committee - IV handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 27, 28, 31 to 38, 44 to 49, 68 to 71 .Communications in respect of cases/pertaining to NC- IV may be sent to email address: nc4.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/4/MEET/Jan/202122/14 dated 03/02/2022 of Norms Committee - IV for the year 2021-22 was held on 03/02/2022 under the Chairmanship of HARDEEP SINGH, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

| S.No. | Name and Designation of Representatives  | Department                                  |
|-------|------------------------------------------|---------------------------------------------|
| 1     | NITISH SURI, Deputy DGFT                 | Directorate General of Foreign Trade, Delhi |
| 2     | CHETAN JAGGARWAL, FTDO                   | Directorate General of Foreign Trade, Delhi |
| 3     | NAND Lal, Technical Authority            | Technical Consultant, DGFT                  |
| 4     | SHAISH KUMAR, Technical Authority        | Technical Consultant, DGFT                  |
| 5     | DINESHNARAIN MATHUR, Technical Authority | Technical Consultant, DGFT                  |
| 6     | Nitin jain, Technical Authority          | Technical Consultant, DGFT                  |

**Case Details and Decision(s):**

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| Case No.                                                                                                                                                                                                                                                                    | 1 / NC/4/MEET/Jan/202122/14                 |
| Case Status                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                  | GALAXY IMPEX (INDIA)                        |
| Meeting Number and Date                                                                                                                                                                                                                                                     | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                              | 018305000967AM14                            |
| RA File Number                                                                                                                                                                                                                                                              | 132404000039 AM14                           |
| Licence No and Date                                                                                                                                                                                                                                                         | 1310045266/03/12/2013                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda in presence of technical experts and decided to call for the hard copy of the application. Hard Copy letter is issued on 03.02.2022. Hence, the Committee decided to defer the case</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                           | 2 / NC/4/MEET/Jan/202122/14                        |
| Case Status                                                                                                                                                                                                                                                                        | Case Deferred                                      |
| Party Name                                                                                                                                                                                                                                                                         | RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                            | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022        |
| HQ File Number                                                                                                                                                                                                                                                                     | 018305000765AM16                                   |
| RA File Number                                                                                                                                                                                                                                                                     | 052404000189 AM16                                  |
| Licence No and Date                                                                                                                                                                                                                                                                | 0510394993/20/07/2015                              |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda in presence of technical experts and decided to call for the hard copy of the application. A Hard Copy letter is issued on 03.02.2021. Hence, the Committee decided to defer the case.</p> |                                                    |

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| Case No.                                                                                                                                                                                                                                                                                     | 3 / NC/4/MEET/Jan/202122/14                 |
| Case Status                                                                                                                                                                                                                                                                                  | Case Withdrawn                              |
| Party Name                                                                                                                                                                                                                                                                                   | COLORCON ASIA PRIVATE LIMITED               |
| Meeting Number and Date                                                                                                                                                                                                                                                                      | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                               | 018305001376AM19                            |
| RA File Number                                                                                                                                                                                                                                                                               | 172404000038 AM18                           |
| Licence No and Date                                                                                                                                                                                                                                                                          | 1710006655/21/08/2017                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda in the presence of a technical expert and noted that the firm has already discharged the export obligation and Advance Authorization is redeemed. Hence, the committee decided to withdraw the case.</p> |                                             |

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| Case No. | 4 / NC/4/MEET/Jan/202122/14 |
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| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | VEDANTA LIMITED                             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 018305000122AM19                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 052404000556 AM18                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 0510405871/14/03/2018                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Jan/201-22/14 dated 03.02.2022:</p> <ol style="list-style-type: none"> <li>1. Certificate of Analysis (COA) of the import item Bauxite and export item Calcined Alumina.</li> <li>2. Complete calculation for the requirement of Bauxite and caustic soda lye-based on Chemical reaction for the producing Calcined Alumina, giving Molecular weight and yield of the reaction.</li> <li>3. Justification for wastage claimed for raw materials for producing Calcined Alumina.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 05.02.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 5 / NC/4/MEET/Jan/202122/14                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | VEDANTA LIMITED                             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 018305000317AM19                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 052404000167 AM19                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 0510406931/20/06/2018                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Jan/201-22/14 dated 03.02.2022:</p> <ol style="list-style-type: none"> <li>1. Certificate of Analysis (COA) of the import item Bauxite and export item Calcined Alumina.</li> <li>2. Complete calculation for the requirement of Bauxite and caustic soda lye-based on Chemical reaction for the producing Calcined Alumina, giving Molecular weight and yield of the reaction.</li> <li>3. Justification for wastage claimed for raw materials for producing Calcined Alumina.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 05.02.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to</p> |                                             |

defer the case

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 6 / NC/4/MEET/Jan/202122/14                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | VEDANTA LIMITED                             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 018305000730AM19                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 052404000385 AM19                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 0510408054/10/10/2018                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Jan/201-22/14 dated 03.02.2022:</p> <ol style="list-style-type: none"> <li>1. Certificate of Analysis (COA) of the import item Bauxite and export item Calcined Alumina.</li> <li>2. Complete calculation for the requirement of Bauxite and caustic soda lye-based on Chemical reaction for the producing Calcined Alumina, giving Molecular weight and yield of the reaction.</li> <li>3. Justification for wastage claimed for raw materials for producing Calcined Alumina.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 05.02.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 7 / NC/4/MEET/Jan/202122/14                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | VEDANTA LIMITED                             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 018305000310AM20                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 052404000264 AM20                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0510411481/09/08/2019                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Jan/201-22/14 dated 03.02.2022:</p> <ol style="list-style-type: none"> <li>1. Certificate of Analysis (COA) of the import item Bauxite and export item Calcined Alumina.</li> <li>2. Complete calculation for the requirement of Bauxite and caustic soda lye-based on Chemical reaction for the producing Calcined Alumina, giving Molecular weight and yield of the reaction.</li> </ol> |                                             |

3. Justification for wastage claimed for raw materials for producing Calcined Alumina.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 05.02.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 8 / NC/4/MEET/Jan/202122/14                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | VEDANTA LIMITED                             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 018305000356AM20                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 052404000324 AM20                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 0510411744/04/09/2019                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Jan/201-22/14 dated 03.02.2022:</p> <ol style="list-style-type: none"> <li>1. Certificate of Analysis (COA) of the import item Bauxite and export item Calcined Alumina.</li> <li>2. Complete calculation for the requirement of Bauxite and caustic soda lye-based on Chemical reaction for the producing Calcined Alumina, giving Molecular weight and yield of the reaction.</li> <li>3. Justification for wastage claimed for raw materials for producing Calcined Alumina.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 05.02.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                          | 9 / NC/4/MEET/Jan/202122/14                 |
| Case Status                                                                                                                                                                                                                                                                       | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                        | INDOGULF CROPS SCIENCES LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                           | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                    | 018305000519AM20                            |
| RA File Number                                                                                                                                                                                                                                                                    | 052304000352 AM20                           |
| Licence No and Date                                                                                                                                                                                                                                                               | 0510412835/10/12/2019                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda in presence of technical experts and decided to call for the hard copy of the application. A Hard Copy letter is issued on 03.02.2022. Hence, the Committee decided to defer the case</p> |                                             |

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| Case No.                | 10 / NC/4/MEET/Jan/202122/14                |
| Case Status             | Case Approved                               |
| Party Name              | VIDHI SPECIALTY FOOD INGREDIENTS LIMITED    |
| Meeting Number and Date | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number          | 018305000950AM21                            |
| RA File Number          | 039504000180 AM21                           |
| Licence No and Date     | 0310837077/08/07/2020                       |

**Norms Committee Decision:**

The committee considered the case as per agenda and decided to ratify the norms as under:-

| Export Item                         | Quantity | Import item               | Quantity  |
|-------------------------------------|----------|---------------------------|-----------|
| TARTRAZINE (Dye content VLT 85%)    | 1 Kg     | ANILINE                   | 0.508 Kgs |
|                                     |          | DIMETHYL ACETAL SUCCINATE | 0.426 Kgs |
|                                     |          | SODA ASH                  | 0.570 Kgs |
|                                     |          | SODIUM NITRITE            | 0.315 Kgs |
| SUNSET YELLOW (Dye content VLT 85%) | 1 Kg     | ANILINE                   | 0.375 Kgs |
|                                     |          | BETA NAPHTHOL             | 0.525 Kgs |
|                                     |          | SODIUM NITRITE            | 0.184 Kgs |
|                                     |          | SODA ASH                  | 0.431 Kgs |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

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|-------------------------|---------------------------------------------|
| Case No.                | 11 / NC/4/MEET/Jan/202122/14                |
| Case Status             | Case Approved                               |
| Party Name              | VIDHI SPECIALTY FOOD INGREDIENTS LIMITED    |
| Meeting Number and Date | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number          | 018305001106AM21                            |
| RA File Number          | 039504000373 AM21                           |
| Licence No and          | 0310838562/30/09/2020                       |

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|-------------------------------------------------------------------------------------------------------|----------|------------------------|----------|
| Date                                                                                                  |          |                        |          |
| Norms Committee Decision:                                                                             |          |                        |          |
| The committee considered the case as per agenda and decided to ratify the norms as under:-            |          |                        |          |
| Export Item                                                                                           | Quantity | Import item            | Quantity |
| Acid Red 18 ( Food Red 7),<br>Ponceau 4 R (C.I.<br>No.16255)                                          | 1 Kg     | SODIUM<br>NAPHTHIONATE | 0.442 Kg |
|                                                                                                       |          | SODIUM NITRITE         | 0.127 Kg |
|                                                                                                       |          | BETA NAPHTHOL          | 0.426 Kg |
|                                                                                                       |          | SODA ASH               | 0.288 Kg |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |          |                        |          |

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| Case No.                                                                                                                                                                                                                                   | 12 / NC/4/MEET/Jan/202122/14                |
| Case Status                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                 | BLUE MOON FRAGRANCES                        |
| Meeting Number and Date                                                                                                                                                                                                                    | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                                                                                                                                                             | 018305001146AM21                            |
| RA File Number                                                                                                                                                                                                                             | 022404000092 AM21                           |
| Licence No and Date                                                                                                                                                                                                                        | 0210210159/16/10/2020                       |
| Norms Committee Decision:                                                                                                                                                                                                                  |                                             |
| <p>The Committee considered the case as per agenda in presence of technical experts and decided to call for the hard copy of the application. Hard Copy letter is issued on 03.02.2022. Hence, the Committee decided to defer the case</p> |                                             |

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| Case No.                | 13 / NC/4/MEET/Jan/202122/14                |
| Case Status             | Case Approved                               |
| Party Name              | HINDUSTAN PLATINUM PRIVATE LIMITED          |
| Meeting Number and Date | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number          | 018305001148AM21                            |
| RA File Number          | 039404000509 AM21                           |
| Licence No and Date     | 0310838973/19/10/2020                       |

## Norms Committee Decision:

. The committee considered the case as per agenda and decided to ratify the norms with Nil wastage as under:-

| Export Item                                                                                                                                          | Quantity    | Import item                       | Quantity     |
|------------------------------------------------------------------------------------------------------------------------------------------------------|-------------|-----------------------------------|--------------|
| 2% PALLADIUM ON ALUMINIUM SILICATE ( HPIN CATALYST )(( NET CONTENT OF PALLADIUM - 500.00 KGS AND SODIUM SILICO ALUMINATE SILICALIT - 24500.00 KGS )) | 25000.0 KGS | PALLADIUM                         | 500.0 Kg     |
|                                                                                                                                                      |             | SODIUM SILICO ALUMINATE SILICALIT | 24,500. 0 Kg |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

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|-------------------------|---------------------------------------------|
| Case No.                | 14 / NC/4/MEET/Jan/202122/14                |
| Case Status             | Case Approved                               |
| Party Name              | UPL LIMITED                                 |
| Meeting Number and Date | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number          | 018305001149AM21                            |
| RA File Number          | 039504000441 AM21                           |
| Licence No and Date     | 0310838981/19/10/2020                       |

## Norms Committee Decision:

. The committee considered the case as per agenda and decided to ratify the norms as under:-

| Export Item                | Quantity | Import item            | Quantity |
|----------------------------|----------|------------------------|----------|
| Azoxystrobin Technical 98% | 1 Kg     | 2-Coumaranone          | 0.551 Kg |
|                            |          | TrimethylOrthoformate  | 0.710 Kg |
|                            |          | 4-6-Dichloropyrimidine | 0.631 Kg |
|                            |          | 2-Cyanaphenol          | 0.327 Kg |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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| Case No. | 15 / NC/4/MEET/Jan/202122/14 |
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| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | Case Deferred                                  |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | VEDANT DYESTUFFS INTERMEDIATES PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022    |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 018305001151AM21                               |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 039504000454 AM21                              |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 0310839059/21/10/2020                          |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Jan/201-22/14 dated 03.02.2022:</p> <ol style="list-style-type: none"> <li>1. C.I No. of export items.</li> <li>2. % Dye content in export.</li> <li>3. Complete technical details as per annexure to the appendix to 4E.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 03.01.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                                |

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| Case No.                                                                                                                                                                                                                                                                          | 16 / NC/4/MEET/Jan/202122/14                |
| Case Status                                                                                                                                                                                                                                                                       | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                        | INDIA GLYCOLS LIMITED                       |
| Meeting Number and Date                                                                                                                                                                                                                                                           | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                    | 018305001156AM21                            |
| RA File Number                                                                                                                                                                                                                                                                    | 052304000194 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                               | 0510415633/26/10/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda in presence of technical experts and decided to call for the hard copy of the application. A Hard Copy letter is issued on 03.02.2022. Hence, the Committee decided to defer the case</p> |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 17 / NC/4/MEET/Jan/202122/14                |
| Case Status               | Case Approved                               |
| Party Name                | AGRO LIFE SCIENCE CORPORATION               |
| Meeting Number and Date   | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number            | 018305001157AM21                            |
| RA File Number            | 052304000219 AM21                           |
| Licence No and Date       | 0510415635/26/10/2020                       |
| Norms Committee Decision: |                                             |

The committee considered the case as per agenda and decided to ratify the norms as under:-

| Export Item            | Quantity | Import item                                               | Quantity |
|------------------------|----------|-----------------------------------------------------------|----------|
| Thiamethoxam Technical | 1 Kg     | 2 CHLORO 5<br>CHLOROMETHYLTHIAZOLE<br>CCMT                | 0.64 kg  |
|                        |          | 3 METHYL 4<br>NITROIMINOPERHYDRO 1 3<br>5 OXADIAZINE MNIO | 0.61 Kg  |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                         |                                                        |
|-------------------------|--------------------------------------------------------|
| Case No.                | 18 / NC/4/MEET/Jan/202122/14                           |
| Case Status             | Case Approved                                          |
| Party Name              | HERBERT BROWN PHARMACEUTICAL & RESEARCH LABORATOR I ES |
| Meeting Number and Date | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022            |
| HQ File Number          | 018305001166AM21                                       |
| RA File Number          | 039404000576 AM21                                      |
| Licence No and Date     | 0310839215/29/10/2020                                  |

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

| Export Item                                            | Quantity | Import item                                                                                              | Quantity |
|--------------------------------------------------------|----------|----------------------------------------------------------------------------------------------------------|----------|
| NittoPhase HL dA-(N-Bz)(Powder)<br>(Research Chemical) | 1.0 Kg   | Nittophase HL Solid Support<br>(Crosslinked polystyrene resin base)                                      | 0.84 Kg  |
|                                                        |          | 5-O-DMT-2-dA(Bz)-3-O-succinate,<br>TEA salt OR 5-O-DMT -2-<br>deoxyadenosine(N-Bz) Succinate TEA<br>salt | 0.36 kg  |
|                                                        |          | O-(benzotriazole-1-yl)-N,N,N,N-<br>tetramethyluroniumhexafluorophosphate<br>(HBTU)                       | 0.16 Kg  |
|                                                        |          | N-methylimidazole (NMI)/1-<br>methylimidazole                                                            | 0.45 Kg  |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 19 / NC/4/MEET/Jan/202122/14                |
| Case Status             | Case Approved                               |
| Party Name              | INTERNATIONAL TRADERS                       |
| Meeting Number and Date | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number          | 018305001167AM21                            |
| RA File Number          | 039404000561 AM21                           |
| Licence No and Date     | 0310839223/29/10/2020                       |

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

| Export Item                                                                                                                        | Quantity  | Import item                                             | Quantity  |
|------------------------------------------------------------------------------------------------------------------------------------|-----------|---------------------------------------------------------|-----------|
| PAPER PRODUCTS<br>NAMELY PAPER<br>PLATES(NET CONTENT:<br>UNBLEACHED BROWN<br>KRAFT LINER (160<br>GSM- 275 GSM); 88,000.000<br>KGS) | 88,000 Kg | UNBLEACHED BROWN<br>KRAFT LINER (160 GSM -<br>275 GSM ) | 96,800 Kg |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Note: GSM import & export items should match each other's.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 20 / NC/4/MEET/Jan/202122/14                |
| Case Status             | Case Withdrawn                              |
| Party Name              | HINDUSTAN PLATINUM PRIVATE LIMITED          |
| Meeting Number and Date | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number          | 018305001179AM21                            |
| RA File Number          | 039404000386 AM21                           |
| Licence No and Date     | 0310839313/04/11/2020                       |

Norms Committee Decision:

The Committee considered the case in the presence of a technical expert and it was noted that the case was approved in meeting number NC/4/MEET/Nov/202122/12 dated 15/12/2021. Hence, the Committee decided to withdraw the case.

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|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 21 / NC/4/MEET/Jan/202122/14                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | SHITAL INDUSTRIES PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 018305001183AM21                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 082404000271 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 0810149017/06/11/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Jan/201-22/14 dated 03.02.2022.</p> <ol style="list-style-type: none"> <li>1. Callculation sheet to arrive at the quantity of raw material asked.</li> <li>2. Material Balance.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 03.02.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                   | 22 / NC/4/MEET/Jan/202122/14                |
| Case Status                                                                                                                                                                                                                                                                | Case Withdrawn                              |
| Party Name                                                                                                                                                                                                                                                                 | HINDUSTAN PLATINUM PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                                                    | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                             | 018305001185AM21                            |
| RA File Number                                                                                                                                                                                                                                                             | 039404000483 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                        | 0310839397/09/11/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case in the presence of a technical expert and it was noted that the case was approved in meeting number NC/4/MEET/Nov/202122/12 dated 15/12/2021. Hence, the Committee decided to withdraw the case.</p> |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 23 / NC/4/MEET/Jan/202122/14                |
| Case Status               | Case Withdrawn                              |
| Party Name                | HINDUSTAN PLATINUM PRIVATE LIMITED          |
| Meeting Number and Date   | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number            | 018305001186AM21                            |
| RA File Number            | 039404000485 AM21                           |
| Licence No and Date       | 0310839398/09/11/2020                       |
| Norms Committee Decision: |                                             |

The Committee considered the case in the presence of a technical expert and it was noted that the case was approved in meeting number NC/4/MEET/Nov/202122/12 dated 15/12/2021. Hence, the Committee decided to withdraw the case.

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| Case No.                                                                                                                                                                                                                                                                   | 24 / NC/4/MEET/Jan/202122/14                |
| Case Status                                                                                                                                                                                                                                                                | Case Withdrawn                              |
| Party Name                                                                                                                                                                                                                                                                 | HINDUSTAN PLATINUM PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                                                    | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                             | 018305001187AM21                            |
| RA File Number                                                                                                                                                                                                                                                             | 039404000486 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                        | 0310839399/09/11/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case in the presence of a technical expert and it was noted that the case was approved in meeting number NC/4/MEET/Nov/202122/12 dated 15/12/2021. Hence, the Committee decided to withdraw the case.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 25 / NC/4/MEET/Jan/202122/14                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HUBERGROUP INDIA PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 018305001199AM21                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 039404000612 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 0310839493/11/11/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Jan/201-22/14 dated 03.02.2022.</p> <ol style="list-style-type: none"> <li>1. Material balance sheet and calculation of Solid Content and Pigment content in export item to derive from Solid Content and Pigment content of raw materials</li> <li>2. Chemical reaction with indicating the molecular weight of both reactant and products with calculation and yield of the export item.</li> <li>3. Production of export item vis a vis consumption of all the raw materials for the last three years duly certified by Chartered Accountant.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 03.02.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 26 / NC/4/MEET/Jan/202122/14                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HUBERGROUP INDIA PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 018305001200AM21                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 039404000624 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 0310839495/11/11/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Jan/201-22/14 dated 03.02.2022.</p> <ol style="list-style-type: none"> <li>1. Material balance sheet and calculation of Solid Content and Pigment content in export item to derive from Solid Content and Pigment content of raw materials</li> <li>2. Chemical reaction with indicating the molecular weight of both reactant and products with calculation and yield of the export item.</li> <li>3. Production of export item vis a vis consumption of all the raw materials for the last three years duly certified by Chartered Accountant.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 03.02.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 27 / NC/4/MEET/Jan/202122/14                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HUBERGROUP INDIA PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 018305001208AM21                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 039404000599 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 0310839517/12/11/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Jan/201-22/14 dated 03.02.2022.</p> <ol style="list-style-type: none"> <li>1. Material balance sheet and calculation of Solid Content and Pigment content in export item to derive from Solid Content and Pigment content of raw materials</li> <li>2. Chemical reaction with indicating the molecular weight of both reactant and products with calculation and yield of the export item.</li> <li>3. Production of export item vis a vis consumption of all the raw materials for the last</li> </ol> |                                             |

three years duly certified by Chartered Accountant.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 03.02.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

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| Case No.                                                                                                                                                                                                                                 | 28 / NC/4/MEET/Jan/202122/14                |
| Case Status                                                                                                                                                                                                                              | Case Deferred                               |
| Party Name                                                                                                                                                                                                                               | MORESCO HM&LUB INDIA PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                  | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                                                                                                                                                           | 018305001223AM21                            |
| RA File Number                                                                                                                                                                                                                           | 082404000297 AM21                           |
| Licence No and Date                                                                                                                                                                                                                      | 0810149086/19/11/2020                       |
| Norms Committee Decision:                                                                                                                                                                                                                |                                             |
| The Committee considered the case as per the agenda in presence of technical experts and decided to call for the hard copy of the application. Hard Copy letter is issued on 03.02.2022. Hence, the Committee decided to defer the case. |                                             |

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|--------------------------------------------------------------------------------------------------------|---------------------------------------------|---------------------------|------------|
| Case No.                                                                                               | 29 / NC/4/MEET/Jan/202122/14                |                           |            |
| Case Status                                                                                            | Case Approved                               |                           |            |
| Party Name                                                                                             | INDOGULF CROPSCIENCES LIMITED               |                           |            |
| Meeting Number and Date                                                                                | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |                           |            |
| HQ File Number                                                                                         | HQRNORM APPLY 00039430AM21                  |                           |            |
| RA File Number                                                                                         | 05AA04018538 AM21                           |                           |            |
| Licence No and Date                                                                                    | 0511000202/16/12/2020                       |                           |            |
| Norms Committee Decision:                                                                              |                                             |                           |            |
| The committee considered the case as per agenda and decided to ratify the norms as under:-             |                                             |                           |            |
| Export Item                                                                                            | Quantity                                    | Import item               | Quantity   |
| Metribuzin 70% WP(Metribuzin 70% WP)                                                                   | 1000.0 KGS                                  | 1,2,4-Triazinone 95% Min. | 7219.0 KGS |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE. |                                             |                           |            |

|             |                                    |
|-------------|------------------------------------|
| Case No.    | 30 / NC/4/MEET/Jan/202122/14       |
| Case Status | Case Approved                      |
| Party Name  | BRILLIANT PRINTERS PRIVATE LIMITED |

|                                                                                                                                                                                                                                                                                      |                                             |                                                     |             |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|-----------------------------------------------------|-------------|
| Meeting Number and Date                                                                                                                                                                                                                                                              | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |                                                     |             |
| HQ File Number                                                                                                                                                                                                                                                                       | HQRNORM APPLY 00044750AM21                  |                                                     |             |
| RA File Number                                                                                                                                                                                                                                                                       | 07AA04006112 AM21                           |                                                     |             |
| Licence No and Date                                                                                                                                                                                                                                                                  | 0711000114/22/12/2020                       |                                                     |             |
| Norms Committee Decision:                                                                                                                                                                                                                                                            |                                             |                                                     |             |
| The committee considered the case as per agenda and decided to ratify the norms as under:-                                                                                                                                                                                           |                                             |                                                     |             |
| Export Item                                                                                                                                                                                                                                                                          | Quantity                                    | Import item                                         | Quantity    |
| PRINTED BOOKS<br>=23000 Nos(contents of Printing Thinopaque - uncoated, 36gsm, 87 cm-18703 Kgs, PU Book covers(300 GSM) in various Colours-288 Kgs, Rainbow LX(385 GSM) BE 9205 & 9227 Pater - Latex impregnated Acrylic Coated- 578 Kgs & 0.35 MM Eurobond Bonded Leather 135 Kgs). | 19704.0 KGS                                 | Thinopaque Printing Thin paper - uncoated           | 20947.36 Kg |
|                                                                                                                                                                                                                                                                                      |                                             | PU Book Covers in various Colours                   | 302.0 Kg    |
|                                                                                                                                                                                                                                                                                      |                                             | Rainbow LX BE 9205 & 9227 Semi Gloss Kid 921 Paper- | 606.0 Kg    |
|                                                                                                                                                                                                                                                                                      |                                             | Bonded Leather                                      | 141.75 Kg   |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE                                                                                                                                                                                |                                             |                                                     |             |
| Note: GSM import & export items should match each other’s.                                                                                                                                                                                                                           |                                             |                                                     |             |

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|-------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                              | 31 / NC/4/MEET/Jan/202122/14                |
| Case Status                                                                                           | Case Approved                               |
| Party Name                                                                                            | PLASTIBLENDS INDIA LIMITED                  |
| Meeting Number and Date                                                                               | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                        | HQRNORM APPLY 00053379AM21                  |
| RA File Number                                                                                        | 03AA04015337 AM21                           |
| Licence No and Date                                                                                   | 0311000499/04/01/2021                       |
| Norms Committee Decision:                                                                             |                                             |
| The committee considered the case as per agenda and decided to ratify the norms as applied as under:- |                                             |

| Export Item                                                                                                                                                                                                                                       | Quantity     | Import item                                                                                  | Quantity     |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------|----------------------------------------------------------------------------------------------|--------------|
| PP Base Additive Compound (ITC(HS) Code 38119000, 32061900)(Net Content : 1) Relevant Polymers such as<br><br>Polyethylene - 58,000.00 kgs, 2) Titanium Dioxide (Rutile Grade) - 1,40,000.00 Kgs, 3) Additive namely Antioxidant - 2,000.00 kgs.) | 200000.0 Kgs | Relevant Polymers such as Polyethylene, Polypropylene, Polystyrene, Polyester (PET/PBT), EVA | 59740.0 Kgs  |
|                                                                                                                                                                                                                                                   |              | Titanium Dioxide                                                                             | 144200.0 Kgs |
|                                                                                                                                                                                                                                                   |              | Additive namely Antioxidant                                                                  | 2060.0 Kgs   |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE                                                                                                                                             |              |                                                                                              |              |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 32 / NC/4/MEET/Jan/202122/14                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | HUBERGROUP INDIA PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00054917AM21                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 03AA04014623 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 0311000694/05/01/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Jan/201-22/14 dated 03.02.2022.</p> <ol style="list-style-type: none"> <li>1. Material balance sheet and calculation of Solid Content and Pigment content in export item to derive from Solid Content and Pigment content of raw materials</li> <li>2. Chemical reaction with indicating the molecular weight of both reactant and products with calculation and yield of the export item.</li> <li>3. Production of export item vis a vis consumption of all the raw materials for the last three years duly certified by Chartered Accountant.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 03.02.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to</p> |                                             |

defer the case

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                             |
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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 33 / NC/4/MEET/Jan/202122/14                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HUBERGROUP INDIA PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00055821AM21                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 03AA04015929 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 0311000711/06/01/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Jan/201-22/14 dated 03.02.2022.</p> <ol style="list-style-type: none"> <li>1. Material balance sheet and calculation of Solid Content and Pigment content in export item to derive from Solid Content and Pigment content of raw materials</li> <li>2. Chemical reaction with indicating the molecular weight of both reactant and products with calculation and yield of the export item.</li> <li>3. Production of export item vis a vis consumption of all the raw materials for the last three years duly certified by Chartered Accountant.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 03.02.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                            | 34 / NC/4/MEET/Jan/202122/14                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                         | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                          | HUBERGROUP INDIA PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                             | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                      | HQRNORM APPLY 00057758AM21                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                      | 03AA04013953 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                 | 0311000737/08/01/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Jan/201-22/14 dated 03.02.2022.</p> <ol style="list-style-type: none"> <li>1. Material balance sheet and calculation of Solid Content and Pigment content in export item to derive from Solid Content and Pigment content of raw materials</li> </ol> |                                             |

2. Chemical reaction with indicating the molecular weight of both reactant and products with calculation and yield of the export item.

3. Production of export item vis a vis consumption of all the raw materials for the last three years duly certified by Chartered Accountant.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 03.02.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

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|-------------------------|------------------------------------------------------|
| Case No.                | 35 / NC/4/MEET/Jan/202122/14                         |
| Case Status             | Case Deferred                                        |
| Party Name              | BRAKEWEL AUTOMOTIVE COMPONENTS INDIA PRIVATE LIMITED |
| Meeting Number and Date | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022          |
| HQ File Number          | HQRNORM APPLY 00058414AM21                           |
| RA File Number          | 05AA04020361 AM21                                    |
| Licence No and Date     | 0511000670/08/01/2021                                |

**Norms Committee Decision:**

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Jan/201-22/14 dated 03.02.2022.

1. Difference of two export item, as description of two is the same.
2. Specific item/name of import of S. No.1 and 7 and to give a specification for all the import items.
3. Calculation for the requirement of all the raw materials(imported and indigenous) for the manufacture of both the export items.
4. Production of export item vis a vis consumption of all the raw materials for the last three years, duly certified by Chartered Accountant.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 03.02.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 36 / NC/4/MEET/Jan/202122/14                |
| Case Status             | Case Deferred                               |
| Party Name              | HUBERGROUP INDIA PRIVATE LIMITED            |
| Meeting Number and Date | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number          | HQRNORM APPLY 00059338AM21                  |
| RA File Number          | 03AA04013955 AM21                           |

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|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 0311000785/11/01/2021 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Jan/201-22/14 dated 03.02.2022.</p> <ol style="list-style-type: none"> <li>1. Material balance sheet and calculation of Solid Content and Pigment content in export item to derive from Solid Content and Pigment content of raw materials</li> <li>2. Chemical reaction with indicating the molecular weight of both reactant and products with calculation and yield of the export item.</li> <li>3. Production of export item vis a vis consumption of all the raw materials for the last three years duly certified by Chartered Accountant.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 03.02.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                       |

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|-------------------------|---------------------------------------------|
| Case No.                | 37 / NC/4/MEET/Jan/202122/14                |
| Case Status             | Case Approved                               |
| Party Name              | SUMITOMO CHEMICAL INDIA LIMITED             |
| Meeting Number and Date | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number          | HQRNORM APPLY 00063761AM21                  |
| RA File Number          | 03AA04014367 AM21                           |
| Licence No and Date     | 0311000560/16/01/2021                       |

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

| Export Item              | Quantity              | Import item             | Quantity    |
|--------------------------|-----------------------|-------------------------|-------------|
| PROFENOFOS 50%EC(50 PCT) | 400000.0 Liters (LTR) | Ortho Chloro Phenol     | 92760.0 KGS |
|                          |                       | Thiophosphoryl Chloride | 136000.0KGS |
|                          |                       | N Propanol              | 50400.0KGS  |
|                          |                       | Bromine                 | 136800.0KGS |
|                          |                       | Solvent C IX            | 69200.0KGS  |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                             |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 38 / NC/4/MEET/Jan/202122/14                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | VIDHI SPECIALTY FOOD INGREDIENTS LIMITED    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00075770AM21                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 03AA04021513 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 0311001454/03/02/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Jan/201-22/14 dated 03.02.2022.</p> <ol style="list-style-type: none"> <li>1. C.I. No of Export item.</li> <li>2. % Dye content in export.</li> <li>3. Complete technical details as per Annexure to Appendix 4E.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 03.02.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                          | 39 / NC/4/MEET/Jan/202122/14                |
| Case Status                                                                                                                                                                                                                                                                       | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                        | COROMANDEL INTERNATIONAL LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                           | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                    | HQRNORM APPLY 00096347AM21                  |
| RA File Number                                                                                                                                                                                                                                                                    | 18AA04000077 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                               | 1811000001/03/03/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda in presence of technical experts and decided to call for the hard copy of the application. A Hard Copy letter is issued on 03.02.2022. Hence, the Committee decided to defer the case</p> |                                             |

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 40 / NC/4/MEET/Jan/202122/14                |
| Case Status             | Case Approved                               |
| Party Name              | INDOGULF CROPS SCIENCES LIMITED             |
| Meeting Number and Date | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number          | HQRNORM APPLY 00100796AM21                  |

|                                                                                                       |                       |                            |           |
|-------------------------------------------------------------------------------------------------------|-----------------------|----------------------------|-----------|
| RA File Number                                                                                        | 05AA04038096 AM21     |                            |           |
| Licence No and Date                                                                                   | 0511001690/10/03/2021 |                            |           |
| Norms Committee Decision:                                                                             |                       |                            |           |
| . The committee considered the case as per agenda and decided to ratify the norms as under:-          |                       |                            |           |
| Export Item                                                                                           | Quantity              | Import item                | Quantity  |
| Glyphosate(41 o/o SL)                                                                                 | 1 Liter               | Glyphosate                 | 0.373 KGS |
|                                                                                                       |                       | Mono IsoPropyle Amine Salt | 0.150 KGS |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |                       |                            |           |

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|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 41 / NC/4/MEET/Jan/202122/14                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | G T Z (INDIA) PVT LTD                       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00102420AM21                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 02AA04010571 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 0211000416/12/03/2021                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                             |
| <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Jan/201-22/14 dated 03.02.2022.</p> <p>1. The Material balance between import and export on solid content basis</p> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 03.02.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 42 / NC/4/MEET/Jan/202122/14                |
| Case Status             | Case Approved                               |
| Party Name              | GSP CROP SCIENCE PRIVATE LIMITED            |
| Meeting Number and Date | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number          | HQRNORM APPLY 00103817AM21                  |
| RA File Number          | 08AA04011140 AM21                           |
| Licence No and Date     | 0811000965/15/03/2021                       |

## Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

| Export Item                                                                       | Quantity | Import item                                       | Quantity |
|-----------------------------------------------------------------------------------|----------|---------------------------------------------------|----------|
| DIAFENTHIURON<br>TECHNICAL 97PCT.<br>MIN.(DIAFENTHIURON<br>TECHNICAL 97PCT. MIN.) | 1 Kg     | 4-PHENOXY-2,6-<br>DIISOPROPYL ANILINE<br>THIOUREA | 0.936 Kg |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 43 / NC/4/MEET/Jan/202122/14                |
| Case Status             | Case Approved                               |
| Party Name              | GSP CROP SCIENCE PRIVATE LIMITED            |
| Meeting Number and Date | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number          | HQRNORM APPLY 00104673AM21                  |
| RA File Number          | 08AA04011142 AM21                           |
| Licence No and Date     | 0811001045/16/03/2021                       |

## Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

| Export Item                                    | Quantity | Import item                                                        | Quantity |
|------------------------------------------------|----------|--------------------------------------------------------------------|----------|
| Thiamethoxam<br>750SG.(Thiamethoxam<br>750SG.) | 1 Kg     | 2-CHLORO-5-CHLORO-<br>METHYLTHIAZOLE<br>(CCMT)                     | 0.485 Kg |
|                                                |          | 3-METHYL-4-<br>NITROIMINO-<br>PERHYDRO-1,3,5-<br>OXADIAZINE (MNIO) | 0.462 Kg |
|                                                |          | DIMETHYLFORMAMIDE                                                  | 0.15 Kg  |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 44 / NC/4/MEET/Jan/202122/14                |
| Case Status             | Case Approved                               |
| Party Name              | GSP CROP SCIENCE PRIVATE LIMITED            |
| Meeting Number and Date | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |

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|-------------------------------------------------------------------------------------------------------|----------------------------|--------------------------------------------------------|----------|
| HQ File Number                                                                                        | HQRNORM APPLY 00104640AM21 |                                                        |          |
| RA File Number                                                                                        | 08AA04011715 AM21          |                                                        |          |
| Licence No and Date                                                                                   | 0811001035/16/03/2021      |                                                        |          |
| Norms Committee Decision:                                                                             |                            |                                                        |          |
| The committee considered the case as per agenda and decided to ratify the norms as under:-            |                            |                                                        |          |
| Export Item                                                                                           | Quantity                   | Import item                                            | Quantity |
| Thiamethoxam 40PCT. WDG.(Thiamethoxam 40 PCT. WDG.)                                                   | 1 Kg                       | 2-CHLORO-5-CHLORO-METHYLTHIAZOLE (CCMT)                | 0.260 Kg |
|                                                                                                       |                            | 3-METHYL-4-NITROIMINO-PERHYDRO-1,3,5-OXADIAZINE (MNIO) | 0.250 Kg |
|                                                                                                       |                            | DIMETHYLFORMAMIDE                                      | 0.080 kg |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |                            |                                                        |          |

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|--------------------------------------------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|----------|
| Case No.                                                                                   | 45 / NC/4/MEET/Jan/202122/14                |                                                        |          |
| Case Status                                                                                | Case Approved                               |                                                        |          |
| Party Name                                                                                 | GSP CROP SCIENCE PRIVATE LIMITED            |                                                        |          |
| Meeting Number and Date                                                                    | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |                                                        |          |
| HQ File Number                                                                             | HQRNORM APPLY 00104671AM21                  |                                                        |          |
| RA File Number                                                                             | 08AA04011143 AM21                           |                                                        |          |
| Licence No and Date                                                                        | 0811001044/16/03/2021                       |                                                        |          |
| Norms Committee Decision:                                                                  |                                             |                                                        |          |
| The committee considered the case as per agenda and decided to ratify the norms as under:- |                                             |                                                        |          |
| Export Item                                                                                | Quantity                                    | Import item                                            | Quantity |
| THIAMETHOXAM TECH 97PCT. MIN.(THIAMETHOXAM TECH 97PCT. MIN.)                               | 1 Kg                                        | 2-CHLORO-5-CHLORO-METHYLTHIAZOLE (CCMT)                | 0.640 Kg |
|                                                                                            |                                             | 3-METHYL-4-NITROIMINO-PERHYDRO-1,3,5-OXADIAZINE (MNIO) | 0.610 Kg |

|  |  |                   |          |
|--|--|-------------------|----------|
|  |  | DIMETHYLFORMAMIDE | 0.198 kg |
|--|--|-------------------|----------|

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

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|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                    | 46 / NC/4/MEET/Jan/202122/14                     |
| Case Status                                                                                                                                                                                                                                                                 | Case Deferred                                    |
| Party Name                                                                                                                                                                                                                                                                  | MATANGI INDUSTRIES LIMITED LIABILITY PARTNERSHIP |
| Meeting Number and Date                                                                                                                                                                                                                                                     | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022      |
| HQ File Number                                                                                                                                                                                                                                                              | HQRNORM APPLY 00105830AM21                       |
| RA File Number                                                                                                                                                                                                                                                              | 08AA04011969 AM21                                |
| Licence No and Date                                                                                                                                                                                                                                                         | 0811001042/18/03/2021                            |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda in presence of technical experts and decided to call for the hard copy of the application. Hard Copy letter is issued on 03.02.2022. Hence, the Committee decided to defer the case</p> |                                                  |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 47 / NC/4/MEET/Jan/202122/14                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | UNITED CHEMIE PRIVATE LIMITED               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | HQRNORM APPLY 00006787AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 08AA04012902 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 0811001204/08/04/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Jan/201-22/14 dated 03.02.2022.</p> <ol style="list-style-type: none"> <li>1. % Dye content in powder and liquid as export product.</li> <li>2. Composition of export item.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 03.02.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 48 / NC/4/MEET/Jan/202122/14                |
| Case Status             | Case Deferred                               |
| Party Name              | ROHA DYE CHEM PRIVATE LIMITED               |
| Meeting Number and Date | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |

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|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------|
| HQ File Number                                                                                                                                                                                                                                                                    | HQRNORM APPLY 00031106AM22 |
| RA File Number                                                                                                                                                                                                                                                                    | 03AA04032222 AM21          |
| Licence No and Date                                                                                                                                                                                                                                                               | 0311002788/03/05/2021      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda in presence of technical experts and decided to call for the hard copy of the application. A Hard Copy letter is issued on 03.02.2022. Hence, the Committee decided to defer the case</p> |                            |

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|-------------------------------------------------------------------------------------------------------|---------------------------------------------|-------------------|----------|
| Case No.                                                                                              | 49 / NC/4/MEET/Jan/202122/14                |                   |          |
| Case Status                                                                                           | Case Approved                               |                   |          |
| Party Name                                                                                            | INDOGULF CROPSSCIENCES LIMITED              |                   |          |
| Meeting Number and Date                                                                               | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |                   |          |
| HQ File Number                                                                                        | HQRNORM APPLY 00034610AM22                  |                   |          |
| RA File Number                                                                                        | 05AA04010023 AM22                           |                   |          |
| Licence No and Date                                                                                   | 0511002469/06/05/2021                       |                   |          |
| Norms Committee Decision:                                                                             |                                             |                   |          |
| The committee considered the case as per agenda and decided to ratify the norms as under:-            |                                             |                   |          |
| Export Item                                                                                           | Quantity                                    | Import item       | Quantity |
| Tebuconazole 25 o/o EC(25 o/o EC)                                                                     | 20000.0 Liters (LTR)                        | Pentanone 97-98 % | 4440 Kg  |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |                                             |                   |          |

|                                                                                            |                                             |             |          |
|--------------------------------------------------------------------------------------------|---------------------------------------------|-------------|----------|
| Case No.                                                                                   | 50 / NC/4/MEET/Jan/202122/14                |             |          |
| Case Status                                                                                | Case Approved                               |             |          |
| Party Name                                                                                 | INDOGULF CROPSCIENCES LIMITED               |             |          |
| Meeting Number and Date                                                                    | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |             |          |
| HQ File Number                                                                             | HQRNORM APPLY 00034615AM22                  |             |          |
| RA File Number                                                                             | 05AA04010025 AM22                           |             |          |
| Licence No and Date                                                                        | 0511002471/06/05/2021                       |             |          |
| Norms Committee Decision:                                                                  |                                             |             |          |
| The committee considered the case as per agenda and decided to ratify the norms as under:- |                                             |             |          |
| Export Item                                                                                | Quantity                                    | Import item | Quantity |

|                               |                      |                    |           |
|-------------------------------|----------------------|--------------------|-----------|
| Lambda Cyhalothrin(10 o/o CS) | 11,0000 Liters (LTR) | Lambda Cyhalothrin | 781.60 Kg |
|-------------------------------|----------------------|--------------------|-----------|

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

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|-------------------------|---------------------------------------------|
| Case No.                | 51 / NC/4/MEET/Jan/202122/14                |
| Case Status             | Case Approved                               |
| Party Name              | INDOGULF CROPS SCIENCES LIMITED             |
| Meeting Number and Date | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number          | HQRNORM APPLY 00034903AM22                  |
| RA File Number          | 05AA04009379 AM22                           |
| Licence No and Date     | 0511002478/07/05/2021                       |

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

| Export Item                      | Quantity    | Import item           | Quantity   |
|----------------------------------|-------------|-----------------------|------------|
| Acetamiprid 20 o/o SP(20 o/o SP) | 42858.0 Kgs | Acetamiprid Technical | 8931.60 Kg |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                         |                                                  |
|-------------------------|--------------------------------------------------|
| Case No.                | 52 / NC/4/MEET/Jan/202122/14                     |
| Case Status             | Case Deferred                                    |
| Party Name              | MATANGI INDUSTRIES LIMITED LIABILITY PARTNERSHIP |
| Meeting Number and Date | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022      |
| HQ File Number          | HQRNORM APPLY 00035089AM22                       |
| RA File Number          | 08AA04002751 AM22                                |
| Licence No and Date     | 0811001432/07/05/2021                            |

Norms Committee Decision:

The Committee considered the case as per agenda in presence of technical experts and decided to call for the hard copy of the application. Hard Copy letter is issued on 03.02.2022. Hence, the Committee decided to defer the case

|             |                                                  |
|-------------|--------------------------------------------------|
| Case No.    | 53 / NC/4/MEET/Jan/202122/14                     |
| Case Status | Case Deferred                                    |
| Party Name  | MATANGI INDUSTRIES LIMITED LIABILITY PARTNERSHIP |

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| Meeting Number and Date                                                                                                                                                                                                                                                     | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                              | HQRNORM APPLY 00035432AM22                  |
| RA File Number                                                                                                                                                                                                                                                              | 08AA04002979 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                         | 0811001444/07/05/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda in presence of technical experts and decided to call for the hard copy of the application. Hard Copy letter is issued on 03.02.2022. Hence, the Committee decided to defer the case</p> |                                             |

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|--------------------------------------------------------------------------------------------|----------------------------------------------------|-----------------------------------------|------------|
| Case No.                                                                                   | 54 / NC/4/MEET/Jan/202122/14                       |                                         |            |
| Case Status                                                                                | Case Approved                                      |                                         |            |
| Party Name                                                                                 | RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED |                                         |            |
| Meeting Number and Date                                                                    | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022        |                                         |            |
| HQ File Number                                                                             | HQRNORM APPLY 00184479AM22                         |                                         |            |
| RA File Number                                                                             | 05AA04075553 AM22                                  |                                         |            |
| Licence No and Date                                                                        | 0511004741/15/09/2021                              |                                         |            |
| Norms Committee Decision:                                                                  |                                                    |                                         |            |
| The committee considered the case as per agenda and decided to ratify the norms as under:- |                                                    |                                         |            |
| Export Item                                                                                | Quantity                                           | Import item                             | Quantity   |
| Scholl Hard Skin Softening Cream                                                           | 30000.0Kgs                                         | Glycerin BP/EP/USP (Glycerol)           | 1300.5 Kgs |
|                                                                                            |                                                    | Allantoin                               | 91.8       |
|                                                                                            |                                                    | Citric acid Anhydrous                   | 153.0      |
|                                                                                            |                                                    | L(+) Tartaric acid cryst., emproveexpPh | 153.0      |
|                                                                                            |                                                    | Lactic Acid                             | 153.0      |
|                                                                                            |                                                    | Keltrol CG (Xanthan Gum)                | 61.2       |

|                                                                                                       |  |                                       |        |
|-------------------------------------------------------------------------------------------------------|--|---------------------------------------|--------|
|                                                                                                       |  | Brij S2-SO-(MV)                       | 1071.0 |
|                                                                                                       |  | Brij S721-SO- (SG)                    | 459.00 |
|                                                                                                       |  | Lanette O (Cetearyl alcohol)          | 918.0  |
|                                                                                                       |  | DECYL OLEATE                          | 1530.0 |
|                                                                                                       |  | Salicylic Acid Fine Powder Extra Pure | 382.5  |
|                                                                                                       |  | Belle GNF Perfume                     | 30.6   |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |  |                                       |        |

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| Case No.                                                                                                                                                                                                                            | 55 / NC/4/MEET/Jan/202122/14                |
| Case Status                                                                                                                                                                                                                         | Case Deferred                               |
| Party Name                                                                                                                                                                                                                          | PARIJAT INDUSTRIES (INDIA) PRIVATE LIMITED  |
| Meeting Number and Date                                                                                                                                                                                                             | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                                                                                                                                                      | HQRNORM APPLY 00189760AM22                  |
| RA File Number                                                                                                                                                                                                                      | 05AA04083506 AM22                           |
| Licence No and Date                                                                                                                                                                                                                 | 0511004869/21/09/2021                       |
| Norms Committee Decision:                                                                                                                                                                                                           |                                             |
| The Committee considered the case as per agenda in presence of technical experts and decided to call for the hard copy of the application. Hard Copy letter is issued on 03.02.2022. Hence, the Committee decided to defer the case |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 56 / NC/4/MEET/Jan/202122/14                |
| Case Status               | Case Approved                               |
| Party Name                | AIMCO PESTICIDES LIMITED                    |
| Meeting Number and Date   | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number            | HQRNORM APPLY 00228180AM22                  |
| RA File Number            | 03AA040112688 AM22                          |
| Licence No and Date       | 0311007989/27/10/2021                       |
| Norms Committee Decision: |                                             |

The committee considered the case as per agenda and decided to ratify the norms as under:-

| Export Item                                                                          | Quantity             | Import item                     | Quantity   |
|--------------------------------------------------------------------------------------|----------------------|---------------------------------|------------|
| TRICLOPYR BUTOXY ETHYL ESTER 48% EC (TRICLOPYR BUTOXY ETHYL ESTER 48% EC) (48 % W/W) | 16000.0 Liters (LTR) | NATCP 85 PERCENT MIN            | 6720.00 Kg |
|                                                                                      |                      | MONO CHLORO ACETIC ACID MCA     | 3200.00 Kg |
|                                                                                      |                      | ETHYLENE DICHLORIDE             | 1504.00 Kg |
|                                                                                      |                      | SOLVENT CIX                     | 7392.00 kg |
|                                                                                      |                      | POLYETHER MODIFIED POLYSILOXANE | 16.00 Kg   |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

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|-------------------------|---------------------------------------------|
| Case No.                | 57 / NC/4/MEET/Jan/202122/14                |
| Case Status             | Case Approved                               |
| Party Name              | KRISHI RASAYAN EXPORTS PVT.LTD.             |
| Meeting Number and Date | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number          | HQRNORM APPLY 00238558AM22                  |
| RA File Number          | 05AA04091245 AM22                           |
| Licence No and Date     | 0511005878/01/11/2021                       |

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

| Export Item                        | Quantity    | Import item                      | Quantity  |
|------------------------------------|-------------|----------------------------------|-----------|
| ACETAMIPRID 20% SP (20% SP)        | 45000.0 Kgs | Acetamiprid Technical 97%        | 9090 Kg   |
| EMAMECTIN BENZOATE 5 % SG (5 % SG) | 5000.0 Kgs  | EMAMECTIN BENZOATE TECHNICAL 95% | 252.50 Kg |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

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|-------------------------------------------------------------------------------------------------------|---------------------------------------------|------------------------------------|-----------|
| Case No.                                                                                              | 58 / NC/4/MEET/Jan/202122/14                |                                    |           |
| Case Status                                                                                           | Case Approved                               |                                    |           |
| Party Name                                                                                            | KRISHI RASAYAN EXPORTS PVT.LTD.             |                                    |           |
| Meeting Number and Date                                                                               | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |                                    |           |
| HQ File Number                                                                                        | HQRNORM APPLY 00239197AM22                  |                                    |           |
| RA File Number                                                                                        | 05AA04093820 AM22                           |                                    |           |
| Licence No and Date                                                                                   | 0511005886/02/11/2021                       |                                    |           |
| Norms Committee Decision:                                                                             |                                             |                                    |           |
| The committee considered the case as per agenda and decided to ratify the norms as under:-            |                                             |                                    |           |
| Export Item                                                                                           | Quantity                                    | Import item                        | Quantity  |
| ACEPHATE 75 % SP<br>(ACEPHATE 75 % SP )                                                               | 1 Kg                                        | ACEPHATE TECHNICAL<br>97 % W/W MIN | 0.7575 kg |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |                                             |                                    |           |

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|-------------------------------------------------------------------------------------------------------|---------------------------------------------|-----------------|-----------------------|
| Case No.                                                                                              | 59 / NC/4/MEET/Jan/202122/14                |                 |                       |
| Case Status                                                                                           | Case Approved                               |                 |                       |
| Party Name                                                                                            | CALIMARA MATTERS PRIVATE LIMITED            |                 |                       |
| Meeting Number and Date                                                                               | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |                 |                       |
| HQ File Number                                                                                        | HQRNORM APPLY 00243962AM22                  |                 |                       |
| RA File Number                                                                                        | 03AA040117023 AM22                          |                 |                       |
| Licence No and Date                                                                                   | 0311008312/07/11/2021                       |                 |                       |
| Norms Committee Decision:                                                                             |                                             |                 |                       |
| The committee considered the case as per agenda and decided to ratify the norms as under:-            |                                             |                 |                       |
| Export Item                                                                                           | Quantity                                    | Import item     | Quantity              |
| Sodium Perchlorate                                                                                    | 500000.0 Kgs                                | Sodium Chlorate | 0.897 Kg/Kg of export |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |                                             |                 |                       |

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|-------------|------------------------------------------------------|--|--|
| Case No.    | 60 / NC/4/MEET/Jan/202122/14                         |  |  |
| Case Status | Case Deferred                                        |  |  |
| Party Name  | BRAKEWEL AUTOMOTIVE COMPONENTS INDIA PRIVATE LIMITED |  |  |

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| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00244137AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 05AA04093931 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 0511005974/08/11/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Jan/201-22/14 dated 03.02.2022.</p> <ol style="list-style-type: none"> <li>1. Composition of export item, giving net import content in it.</li> <li>2. Specific item of import 1.</li> <li>3. Calculation for the requirement all the raw materials (imported and indigenous) for the manufacture of export item and indicating wastage separately.</li> <li>4. Production of export item vis a vis consumption all the raw materials for the last three years, duly certified by Chartered Accountant.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 03.02.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 61 / NC/4/MEET/Jan/202122/14                         |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | Case Deferred                                        |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | BRAKEWEL AUTOMOTIVE COMPONENTS INDIA PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022          |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | HQRNORM APPLY 00244151AM22                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 05AA04093626 AM22                                    |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 0511005977/08/11/2021                                |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Jan/201-22/14 dated 03.02.2022.</p> <ol style="list-style-type: none"> <li>1. Composition of export item, giving net import content in it.</li> <li>2. Specific item of import 1.</li> <li>3. Calculation for the requirement all the raw materials (imported and indigenous) for the manufacture of export item and indicating wastage separately.</li> <li>4. Production of export item vis a vis consumption all the raw materials for the last three years, duly certified by Chartered Accountant.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 03.02.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to</p> |                                                      |

defer the case

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 62 / NC/4/MEET/Jan/202122/14                |
| Case Status             | Case Approved                               |
| Party Name              | AIMCO PESTICIDES LIMITED                    |
| Meeting Number and Date | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number          | HQRNORM APPLY 00247645AM22                  |
| RA File Number          | 03AA040119693 AM22                          |
| Licence No and Date     | 0311008425/10/11/2021                       |

Norms Committee Decision:

. The committee considered the case as per agenda and decided to ratify the norms as under:-

| Export Item                                                                   | Quantity             | Import item                     | Quantity    |
|-------------------------------------------------------------------------------|----------------------|---------------------------------|-------------|
| TRICLOPYR BUTOXY ETHYL ESTER 66.5% EC (TRICLOPYR BUTOXY ETHYL ESTER 66.5% EC) | 16000.0 Liters (LTR) | NATCP 85 PERCENT MIN            | 7852.00 KGS |
|                                                                               |                      | MONO CHLORO ACETIC ACID         | 3712.00 KGS |
|                                                                               |                      | ETHYLENE DICHLORIDE             | 1760.00 KGS |
|                                                                               |                      | SOLVENT CIX                     | 6240.00 KGS |
|                                                                               |                      | POLYETHER MODIFIED POLYSILOXANE | 16.00 KGS   |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

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|---------------------------|---------------------------------------------|
| Case No.                  | 63 / NC/4/MEET/Jan/202122/14                |
| Case Status               | Case Deferred                               |
| Party Name                | ROHA DYE CHEM PRIVATE LIMITED               |
| Meeting Number and Date   | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number            | HQRNORM APPLY 00247773AM22                  |
| RA File Number            | 03AA040118023 AM22                          |
| Licence No and Date       | 0311008429/10/11/2021                       |
| Norms Committee Decision: |                                             |

The Committee considered the case as per agenda in presence of technical experts and decided to call for the hard copy of the application. Hard Copy letter is issued on 03.02.2022. Hence, the Committee decided to defer the case

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| Case No.                                                                                                                                                                                                                                   | 64 / NC/4/MEET/Jan/202122/14                |
| Case Status                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                 | ROHA DYE CHEM PRIVATE LIMITED               |
| Meeting Number and Date                                                                                                                                                                                                                    | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                                                                                                                                                             | HQRNORM APPLY 00247774AM22                  |
| RA File Number                                                                                                                                                                                                                             | 03AA040118015 AM22                          |
| Licence No and Date                                                                                                                                                                                                                        | 0311008430/10/11/2021                       |
| Norms Committee Decision:                                                                                                                                                                                                                  |                                             |
| <p>The Committee considered the case as per agenda in presence of technical experts and decided to call for the hard copy of the application. Hard Copy letter is issued on 03.02.2022. Hence, the Committee decided to defer the case</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 65 / NC/4/MEET/Jan/202122/14                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | UPL LIMITED                                 |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00247780AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 03AA040117237 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 0311008431/10/11/2021                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                             |
| <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Jan/201-22/14 dated 03.02.2022.</p> <ol style="list-style-type: none"> <li>1. Export item appears to be in Brand name please give chemical name/description of export item.</li> <li>2. Approved composition with supporting technical literature.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 03.02.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 66 / NC/4/MEET/Jan/202122/14                |
| Case Status             | Case Deferred                               |
| Party Name              | ATUL LIMITED                                |
| Meeting Number and Date | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |

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|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------|
| HQ File Number                                                                                                                                                                                                                                                              | HQRNORM APPLY 00254099AM22 |
| RA File Number                                                                                                                                                                                                                                                              | 08AA04034617 AM22          |
| Licence No and Date                                                                                                                                                                                                                                                         | 0811003144/16/11/2021      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda in presence of technical experts and decided to call for the hard copy of the application. Hard Copy letter is issued on 03.02.2022. Hence, the Committee decided to defer the case</p> |                            |

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| Case No.                                                                                              | 67 / NC/4/MEET/Jan/202122/14                |                               |            |
| Case Status                                                                                           | Case Approved                               |                               |            |
| Party Name                                                                                            | INDOGULF CROPS SCIENCES LIMITED             |                               |            |
| Meeting Number and Date                                                                               | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |                               |            |
| HQ File Number                                                                                        | HQRNORM APPLY 00256836AM22                  |                               |            |
| RA File Number                                                                                        | 05AA04090543 AM22                           |                               |            |
| Licence No and Date                                                                                   | 0511006232/18/11/2021                       |                               |            |
| Norms Committee Decision:                                                                             |                                             |                               |            |
| The committee considered the case as per agenda and decided to ratify the norms as under:-            |                                             |                               |            |
| Export Item                                                                                           | Quantity                                    | Import item                   | Quantity   |
| Lambda Cyhalothrin 5 o/o EC(Lambda Cyhalothrin 5 o/o EC)                                              | 300000.0 Liters (LTR)                       | Lambda Cyhalothric acid 98-99 | 10,680 KGS |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |                                             |                               |            |

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| Case No.                                                                                                                                                                  | 68 / NC/4/MEET/Jan/202122/14                   |
| Case Status                                                                                                                                                               | Case Deferred                                  |
| Party Name                                                                                                                                                                | VEDANT DYESTUFFS INTERMEDIATES PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                   | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022    |
| HQ File Number                                                                                                                                                            | HQRNORM APPLY 00257508AM22                     |
| RA File Number                                                                                                                                                            | 03AA040122002 AM22                             |
| Licence No and Date                                                                                                                                                       | 0311008683/18/11/2021                          |
| Norms Committee Decision:                                                                                                                                                 |                                                |
| The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC4/MEET/Jan/201-22/14 dated 03.02.2022. |                                                |
| 1. Certificate of Analysis (COA) of the import item Bauxite and export item Calcined Alumina.                                                                             |                                                |

2. Complete calculation for the requirement of Bauxile and caustic soda lye based on Chemical reaction for the producing Calcined Alumina, giving Molecular weight and yield of the reaction.

3. Justification for wastage claimed for raw materials for producing Calcined Alumina.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 03.02.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

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| Case No.                                                                                                                                                                                                                            | 69 / NC/4/MEET/Jan/202122/14                |
| Case Status                                                                                                                                                                                                                         | Case Deferred                               |
| Party Name                                                                                                                                                                                                                          | AGRO LIFE SCIENCE CORPORATION               |
| Meeting Number and Date                                                                                                                                                                                                             | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                                                                                                                                                      | HQRNORM APPLY 00256725AM22                  |
| RA File Number                                                                                                                                                                                                                      | 05AA04096028 AM22                           |
| Licence No and Date                                                                                                                                                                                                                 | 0511006168/18/11/2021                       |
| Norms Committee Decision:                                                                                                                                                                                                           |                                             |
| The Committee considered the case as per agenda in presence of technical experts and decided to call for the hard copy of the application. Hard Copy letter is issued on 03.02.2022. Hence, the Committee decided to defer the case |                                             |

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| Case No.                                                                                                                                                                                                                            | 70 / NC/4/MEET/Jan/202122/14                |
| Case Status                                                                                                                                                                                                                         | Case Deferred                               |
| Party Name                                                                                                                                                                                                                          | SUDARSHAN CHEMICAL INDUSTRIES LIMITED       |
| Meeting Number and Date                                                                                                                                                                                                             | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                                                                                                                                                      | HQRNORM APPLY 00269163AM22                  |
| RA File Number                                                                                                                                                                                                                      | 31AA04027498 AM22                           |
| Licence No and Date                                                                                                                                                                                                                 | 3111000733/29/11/2021                       |
| Norms Committee Decision:                                                                                                                                                                                                           |                                             |
| The Committee considered the case as per agenda in presence of technical experts and decided to call for the hard copy of the application. Hard Copy letter is issued on 03.02.2022. Hence, the Committee decided to defer the case |                                             |

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| Case No.                | 71 / NC/4/MEET/Jan/202122/14                |
| Case Status             | Case Approved                               |
| Party Name              | INDOGULF CROPS SCIENCES LIMITED             |
| Meeting Number and Date | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number          | HQRNORM APPLY 00273635AM22                  |
| RA File Number          | 05AA040108537 AM22                          |

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|-------------------------------------------------------------------------------------------------------|-----------------------|-------------------------------|-----------|
| Licence No and Date                                                                                   | 0511006617/03/12/2021 |                               |           |
| Norms Committee Decision:                                                                             |                       |                               |           |
| The committee considered the case as per agenda and decided to ratify the norms as under:-            |                       |                               |           |
| Export Item                                                                                           | Quantity              | Import item                   | Quantity  |
| Lambda Cyhalothrin 2.8 o/o EC(Lambda Cyhalothrin 2.8 o/o EC)                                          | 10000.0 Liters (LTR)  | Lambda Cyhalothric acid 98-99 | 200.00 Kg |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |                       |                               |           |

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|-------------------------------------------------------------------------------------------------------|---------------------------------------------|------------------------|----------|
| Case No.                                                                                              | 72 / NC/4/MEET/Jan/202122/14                |                        |          |
| Case Status                                                                                           | Case Approved                               |                        |          |
| Party Name                                                                                            | UPL LIMITED                                 |                        |          |
| Meeting Number and Date                                                                               | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |                        |          |
| HQ File Number                                                                                        | HQRNORM APPLY 00283823AM22                  |                        |          |
| RA File Number                                                                                        | 03AX04000066 AM22                           |                        |          |
| Licence No and Date                                                                                   | 0311009411/13/12/2021                       |                        |          |
| Norms Committee Decision:                                                                             |                                             |                        |          |
| The committee considered the case as per agenda and decided to ratify the norms as under:-            |                                             |                        |          |
| Export Item                                                                                           | Quantity                                    | Import item            | Quantity |
| Azoxystrobin Technical 98%(Azoxystrobin Technical 98% )                                               | 1 Kg                                        | 2-Coumaranone          | 0.551 Kg |
|                                                                                                       |                                             | Trimethyl Orthoformate | 0.710 Kg |
|                                                                                                       |                                             | 4-6-Dichloropyrimidine | 0.631 Kg |
|                                                                                                       |                                             | 2-Cyanaphenol          | 0.327 kg |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |                                             |                        |          |

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|-------------|------------------------------|--|--|
| Case No.    | 73 / NC/4/MEET/Jan/202122/14 |  |  |
| Case Status | Case Approved                |  |  |
| Party Name  | PLASTIBLENDS INDIA LIMITED   |  |  |

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|-------------------------|---------------------------------------------|
| Meeting Number and Date | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number          | HQRNORM APPLY 00288763AM22                  |
| RA File Number          | 03AX04000197 AM22                           |
| Licence No and Date     | 0311009589/17/12/2021                       |

Norms Committee Decision:

. The committee considered the case as per agenda and decided to ratify the norms as under:-

| Export Item                                                                                                                                                                                                                   | Quantity     | Import item                                                                  | Quantity     |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------|------------------------------------------------------------------------------|--------------|
| Polywhite Master Batch(POLYWHITE MASTER BATCH. NET CONTENT : 1) 121500.00 KGS 2) 3750.00 kgs, 3)15000.00 kgs, 4)375.000 kgs, 5)3750.00 kgs, 6) 450.000 kgs, 7) 28125.00 kgs, 8) 571050.00 kgs 9) 5625.00 kgs, 10) 375.00 kgs) | 750000.0 KGS | Relevant polymer such as polythylene namely LLDPE (Injection Moulding Grade) | 125145.0 KGS |
|                                                                                                                                                                                                                               |              | Relevant polymer such as polythylene namely HDPE (Injection Moulding Grade)  | 3862.5 KGS   |
|                                                                                                                                                                                                                               |              | Relevant polymer such as polypropylene (Injection Moulding Grade)            | 15450.0 KGS  |
|                                                                                                                                                                                                                               |              | Relevant polymers such as Polypropylene Copolymer                            | 386.25 KGS   |
|                                                                                                                                                                                                                               |              | Titanium Dioxide (Rutile Grade)                                              | 3862.5 KGS   |
|                                                                                                                                                                                                                               |              | Optical Brightner                                                            | 463.5 KGS    |
|                                                                                                                                                                                                                               |              | Dispersing Agent namely Lubricant (Plastipet)                                | 28968.75 KGS |
|                                                                                                                                                                                                                               |              | Extender namely Calcium Carbonate                                            | 588181.5 KGS |
|                                                                                                                                                                                                                               |              | Extender namely Talc                                                         | 5793.75 KGS  |
|                                                                                                                                                                                                                               |              | Additive namely Antioxidant                                                  | 386.25 KGS   |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 74 / NC/4/MEET/Jan/202122/14                |
| Case Status             | Case Approved                               |
| Party Name              | BRILLIANT PRINTERS PRIVATE LIMITED          |
| Meeting Number and Date | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number          | HQRNORM APPLY 00292652AM22                  |
| RA File Number          | 07AX04000089 AM22                           |
| Licence No and Date     | 0711002692/21/12/2021                       |

Norms Committee Decision:

. The committee considered the case as per agenda and decided to ratify the norms as under:-

| Export Item                                                                                                                                 | Quantity                    | Import item                            | Quantity    |
|---------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------|----------------------------------------|-------------|
| PRINTED BOOKS = Qty 104000 Nos(( contents of [Directory Paper, 29.30 gsm = 33184 Kgs and Rainbow book covers in various colours 3328 Kgs )) | 10400 Numbers (36512.00 Kg) | Directory Paper -29.30 gsm             | 37166.00 Kg |
|                                                                                                                                             |                             | Rainbow Book Covers in various colours | 3494.00 Kg  |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                         |                                               |
|-------------------------|-----------------------------------------------|
| Case No.                | 75 / NC/4/MEET/Jan/202122/14                  |
| Case Status             | Case Approved                                 |
| Party Name              | MONTEX GLASS FIBRE INDUSTRIES PRIVATE LIMITED |
| Meeting Number and Date | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022   |
| HQ File Number          | HQRNORM APPLY 00303250AM22                    |
| RA File Number          | 03AX04000366 AM22                             |
| Licence No and Date     | 0311009955/31/12/2021                         |

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

| Export Item              | Quantity    | Import item         | Quantity |
|--------------------------|-------------|---------------------|----------|
| Fiber Glass Mesh For DWT | 1,00,000 Kg | Glass Filament Yarn | 69614 Kg |

|                                                                                                       |  |         |          |
|-------------------------------------------------------------------------------------------------------|--|---------|----------|
|                                                                                                       |  | Lambond | 35080 Kg |
|                                                                                                       |  | Thickon | 1300 Kg  |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |  |         |          |

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 76 / NC/4/MEET/Jan/202122/14                |
| Case Status             | Case Approved                               |
| Party Name              | BRILLIANT PRINTERS PRIVATE LIMITED          |
| Meeting Number and Date | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number          | HQRNORM APPLY 00313675AM22                  |
| RA File Number          | 07AX04000184 AM22                           |
| Licence No and Date     | 0711002838/10/01/2022                       |

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

| Export Item                                                                                                                                                                                                                                                                    | Quantity      | Import item                                                                                   | Quantity     |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|-----------------------------------------------------------------------------------------------|--------------|
| PRINTED BOOKS = Qty<br>10400 Numbers(( Consisting<br>of Printing Thinpaper -<br>uncoated, 28gsm, 67 cm-<br>13460 Kgs ))                                                                                                                                                        | 10400 Numbers | Printing Thin Paper 28 gsm<br>67 cm                                                           | 15075.00 KGS |
| PRINTED BOOKS = Qty<br>23500 Numbers(( Consisting<br>of Thinopaque Printing<br>Thinpaper - uncoated,<br>36gsm, 87 cm- 21508<br><br>Kgs, PU Book covers in<br>various Colours-480 Kgs,<br>Rainbow LX BE 9205 &<br>9227 Pater -Latex<br>impregnated Acrylic<br>Coated- 700 Kgs)) | 23500 Numbers | Thinopaque Thin paper -<br>uncoated                                                           | 24089.00 Kg  |
|                                                                                                                                                                                                                                                                                |               | PU Book Covers in various<br>Colours                                                          | 504.00 Kg    |
|                                                                                                                                                                                                                                                                                |               | Rainbow LX BE 9205 &<br>9227 Semi Gloss Kid 921<br>Paper- Latex impregnated<br>Acrylic coated | 735.00 Kg    |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|             |                              |
|-------------|------------------------------|
| Case No.    | 77 / NC/4/MEET/Jan/202122/14 |
| Case Status | Case Deferred                |

|                                                                                                                                                                                                                                     |                                                    |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------|
| Party Name                                                                                                                                                                                                                          | RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                             | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022        |
| HQ File Number                                                                                                                                                                                                                      | HQRNORM APPLY 00315072AM22                         |
| RA File Number                                                                                                                                                                                                                      | 05AX04000531 AM22                                  |
| Licence No and Date                                                                                                                                                                                                                 | 0511007839/11/01/2022                              |
| Norms Committee Decision:                                                                                                                                                                                                           |                                                    |
| The Committee considered the case as per agenda in presence of technical experts and decided to call for the hard copy of the application. Hard Copy letter is issued on 03.02.2022. Hence, the Committee decided to defer the case |                                                    |

|                                                                                                                                                                                                                                     |                                             |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                            | 78 / NC/4/MEET/Jan/202122/14                |
| Case Status                                                                                                                                                                                                                         | Case Deferred                               |
| Party Name                                                                                                                                                                                                                          | MORESCO HM&LUB INDIA PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                             | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                                                                                                                                                      | HQRNORM APPLY 00322493AM22                  |
| RA File Number                                                                                                                                                                                                                      | 08AX04000239 AM22                           |
| Licence No and Date                                                                                                                                                                                                                 | 0811003799/18/01/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                           |                                             |
| The Committee considered the case as per agenda in presence of technical experts and decided to call for the hard copy of the application. Hard Copy letter is issued on 03.02.2022. Hence, the Committee decided to defer the case |                                             |

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                             | 79 / NC/4/MEET/Jan/202122/14                |
| Case Status                                                                                                                                                                                                                          | Case Deferred                               |
| Party Name                                                                                                                                                                                                                           | UNITED MUD-CHEM PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                              | NC/ 4/ MEET/ Jan/ 202122/ 14 and 03/02/2022 |
| HQ File Number                                                                                                                                                                                                                       | HQRNORM APPLY 00334448AM22                  |
| RA File Number                                                                                                                                                                                                                       | 03AX04000906 AM22                           |
| Licence No and Date                                                                                                                                                                                                                  | 0311010956/28/01/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                            |                                             |
| The Committee considered the case as per agenda in presence of technical experts and decided to call for the hard copy of the application. Hard Copy letter is issued on 03.02.2022. Hence, the Committee decided to defer the case. |                                             |